

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 735 of 1997

Date of Order : 18.07.2003.

Present : Hon'ble Mr. B. P. Singh, Administrative Member
Hon'ble Mr. N. Prusty, Judicial Member

Uday Kumar Nag & Ors.

- VS -

Union of India & Ors.

For the applicant : Mr. Samir Kumar Ghosh, counsel

For the respondents : Mr. R.K. De, Counsel.

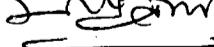
ORDER

MR. B. P. SINGH, AM :

When the matter was taken up for hearing, ld. counsels for both the parties are present.

2. Ld. counsel for the applicant submits that he has received instruction from the applicant not to proceed in the matter any further and, therefore, he pressed for disposal of the case accordingly. The ld. counsel for the respondents has no objection to the above prayer. Accordingly, the case is dismissed for non-prosecution.

MEMBER (J)


MEMBER (A)